

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : KESHO PACKAGING PVT. LTD. V/S FRYO FOODS PVT. LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. TARUN AGGARWAL ALONGWITH SH. ANSHUL KUMAR SINGHAL, ADVS.

COUNSEL FOR RESPONDENT : SH. ASHOK KUMAR PANDEY, ADV.

CP NO.(IB)99/ALD/2019

The matter was taken up today through Video Conferencing.

None present online.

Accordingly, put up in the week commencing 5<sup>th</sup> March, 2021 before the Regular Court/ through Video Conferencing.

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JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Dated : 16.12.2020

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)